

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New)
CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)**

Coram:

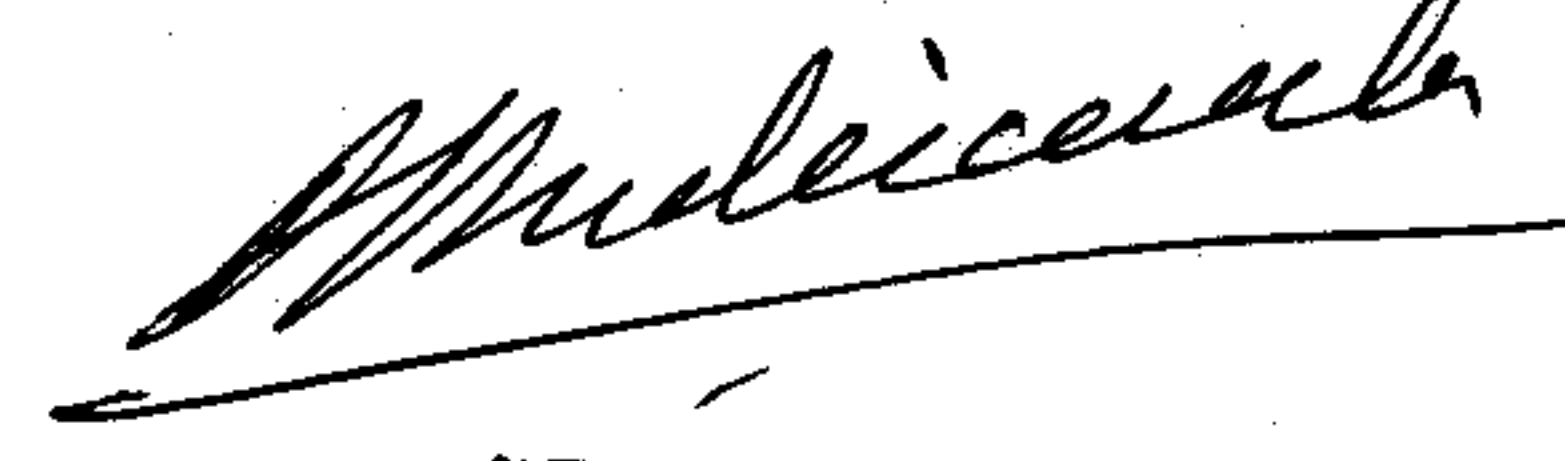
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company: Nareshkumar Mangeram Mittal
V/s.
Blue Orange Developers Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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|----|--------------------|----------|--------------------|---|
| 1. | PAVAN S. GODIAWALA | ADVOCATE | PROPOSED
RESP-5 |  |
| 2. | | | | |

ORDER

None present for Original Petitioner. Learned Advocate Mr. Pavan Godiawala with present for Proposed Respondent No.5. None present for other Respondents.

Letter received from Learned PCS for petitioner for adjournment.

List the matter on 06.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of September, 2017.